

SHRI P. KOLANDAIVELU: What is this, Sir?

MR. SPEAKER: I am standing, and you are also standing. You should not stand when I am standing. That is what I say.

SHRI P. KOLANDAIVELU: They are also standing.

MR. SPEAKER: You are all violating the rules, and the decorum of the House. You are the people who make the rules. You make the laws, and you make the rules. If you do not behave, then it is your fault, not mine.

I say that if you show your men, I will recognize you.

SHRI P. KOLANDAIVELU: Yesterday, I have given notice. I have given notice saying that I am ready to produce seven Members.

(Interruptions)

MR. SPEAKER: Please sit down. Don't get agitated. They showed me the people, they paraded before me. I had it from them in writing.

SHRI P. KOLANDAIVELU: I have given umpteen letters in writing. What did you do? *(Interruptions)*

PROF. SAIFUDDIN SOZ (Baramulla). I want to say something about Bal Thackeray's activities in Maharashtra *(Interruptions)* We condemn terrorism in Punjab. Nobody should be allowed to add fuel to the fire in Punjab. Bal Thackeray has organized a social boycott against a community, and now he will organize picketing against some other members. That will generate tension in the country... *(Interruptions)*

[Translation]

MR. SPEAKER: Please listen to me. Mr. Soz, kindly sit down. We should speak with caution. Serious view should be taken if anyone attempts to divide the country on these lines. A true Sikh who has faith in

the teaching of Guru Granth Sahib can never indulge in such vicious activities. Only a brute can do such things. It should be condemned. You may be aware what happened in Karsari. On the Holi festival, people of all communities had gathered. These brutes came and ordered the Sikhs and the Hindus to form separate groups so that they could shoot the Hindus. But do you know what was the reply of the people in the gathering? They said that they were born together, they have lived together and they will die together. That is why Punjab is surviving today. The Hindus and Sikhs have neither divided nor will they ever divide. Have you understood this fully? Hence, such views can be dangerous for the country and we should not allow anyone to speak in this manner.

(Interruptions)

12.08 hrs.

PAPERS LAID ON THE TABLE

[English]

Annual Report of and a Review on the working of International Airports Authority of India for 1986-87 and a statement showing reasons for delay in laying these papers

THE MINISTER OF STATE OF THE MINISTRY OF LABOUR (SHRI JAGDISH TYTLER): I beg to lay on the Table-

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the International Airports Authority of India for the year 1986-87 along with Audited Accounts under sub-section (4) of section 24 and sub-section (2) of section 25 of the International Airports Authority Act, 1971.
- (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the International Air-

ports Authority of India for the year 1986-87.

- (2) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above. [Placed in Library See No. LT.5716/88]

Annual Report of and Review on the working of the Khuda Baksh Oriental Public Library for 1986-87 and a statement showing reasons for delay in laying these papers

THE MINISTER OF STATE IN THE DEPARTMENTS OF EDUCATION AND CULTURE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI L.P. SHAHI): I beg to lay on the Table--

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the Khuda Bakhsh Oriental Public Library, Patna for the year 1986-87 along with Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Khuda Bakhsh Oriental Public Library, Patna, for the year 1986-87
- (2) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above. [Placed in Library. See No. LT 5717/88].
- (3) A statement (Hindi and English versions) explaining the reasons for not laying the Audited Accounts of the Indian Institute of Management, Bangalore, for the year 1986-87 within the stipulated period of nine months after the close of the Accounting years. [Placed in Library. See No. LT 5718/88].

Notification under Major Ports Trust Act 1963 and Annual Report of the Seamen Provident Organisation for 1986-87 and review on the working thereon and a statement showing the reasons for delay in laying these papers

THE DEPUTY MINISTER IN THE MIN-

ISTRY OF SURFACE TRANSPORT (SHRI P. NAMGYAL): I beg to lay on the Table--

- (1) A copy of Notification No. G.S.R. 82 (E) (Hindi and English versions) published in Gazette of India dated the 9th February 1988 approving the Bombay Port Trust (Handling of Hazardous Cargo) Regulations, 1986, under subsection (4) of section 124 of the Major Port Trusts Act, 1963. [Placed in Library. See No. LT. 5719/88].
- (2) (i) A copy of the Annual Report (Hindi and English versions) of the Seamen's Provident Fund Organisation, Bombay, for the year 1986-87.
- (ii) A copy of the Annual Accounts (Hindi and English versions of the Seamen's Provident Fund Organisation, Bombay, for the year 1986-87 together with Audit Report thereon.
- (iii) A copy of the Review (Hindi and English versions) by the Government on the working of the Seamen's Provident Fund Organisation, Bombay, for the year 1986-87.
- (3) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (2) above. [Placed in Library. See No. LT 5720/88].

MR. SPEAKER: Now Next item-- Shri N.D. Tiwari.

SHRI N.V.N. SOMU: On a point of order, Sir. The Tamil Nadu Budget is being submitted. The hon. Prime Minister is Prime Minister for Tamil Nadu also, but he is not seen in the House. (*Interruptions*)

MR. SPEAKER: This is no point of order. Sit down.

SHRI N.V.N. SOMU: He should be present in the House, Sir... (*Interruptions*)

[Translation]

MR. SPEAKER: Why do you behave like this?

(Interruptions)

TAMIL NADU BUDGET 1988-89

[English]

THE MINISTER OF FINANCE AND MINISTER OF COMMERCE (SHRI NARAYAN DATT TIWARI): I rise to present the Revised Estimates for 1987-88 and the Budget Estimates for 1988-89 of the Government of Tamil Nadu.

At the very outset, may I pay my tribute to the late Bharat Ratna Shri M.G. Ramachandran— M.C.R. ↓ who adorned the office of the Chief Minister of Tamil Nadu for more than 10 years?

(Interruptions)

PROF MADHU DANDAVATE (Rajapur): Is it an obituary reference, Sir?

SHRI S. JAIPAL REDDY (Mahbubnagar) Is it an obituary reference to democracy in Tamil Nadu? (Interruptions)

SHRI NARAYAN DATT TIWARI: From a very humble background he rose to become the Chief Minister of the State by dint of his gift of leadership, his compassion for the poor, the underprivileged and the handicapped and his commitment to his ideals. He believed strongly in the integrity and unity of the nation and worked ceaselessly towards achieving a modern, secular and united India.

As a mark of our shared commitment to the uplift of the poor—a cause dear to the heart of the departed leader—we have decided that all the social welfare schemes, including the noon meal scheme, introduced by MGR would be implemented efficiently by the present State Government.

After the introduction of the President's Rule, the Government have been taking energetic steps to tone up the administration so that machinery of the State can act more effectively in the implementation of projects and schemes and be far more responsive to the people's needs. Adequate powers have been delegated to the administration and the supervisory procedures have been strengthened. An earnest effort is being made to fulfil the Annual Plan for 1987-88. In particular, the Public Distribution System is being streamlined to ensure that consumers get essential supplies in time and in quantities which they are entitled to. The results of the efforts taken for toning up the State administration will be evident in the months to come.

The drought has been severe and has left behind a serious burden on the farming community. The State Government have shown, in the last few weeks, their readiness to respond promptly to the genuine grievances of farmers who have borne the brunt of the drought. Government have postponed by six months the payment of electricity dues by farmers and ordered reconnection of power to agricultural pumpsets even where only part payment has been made. There will be no distraint of property for collecting revenue and co-operative loans.

We are continuing the existing welfare measures and development schemes. In addition, we have recently taken certain vital decisions and have identified some thrust areas. In some of these areas, new schemes are being introduced and implementation of current schemes improved. In particular, at the instance of our Prime Minister, more emphasis is being given to the welfare schemes directly benefiting the Scheduled Castes and Scheduled Tribes. Under the Special Component Plan for Scheduled Castes, about Rs. 150 crores will flow during the year 1988-89 towards their welfare schemes.

SHRI S. JAIPAL REDDY (Mahbubnagar): I am on a point of order.

SHRI SAIFUDDIN CHOWDHARY (Katwa): It has never happened like this. He can lay it on the Table of the House.